

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Criminal Miscellaneous Jurisdiction)**  
**A.B.A. No. 3298 of 2021**

Harjit Singh @ Harjeet Singh ..... Petitioner  
**Versus**  
Union of India through CBI, Ranchi ..... Opp. Party

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**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

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For the Petitioner : Mr. Rajesh Kumar, Advocate.  
For the UOI : Mr. B.K. Prasad, A.C. to ASGI.

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**07/Dated: 10/09/2021**

Learned counsel for the petitioner, Mr. Rajesh Kumar seeks adjournment to file reply to the counter affidavit filed by the CBI on 03.09.2021.

Learned counsel for the C.B.I., Mr. B.K. Prasad is present.

Let the matter be posted after four weeks, as prayed by learned counsel for the petitioner.

**(Kailash Prasad Deo, J.)**

Sunil/